

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI SPECIAL BENCH
(Virtual Hearing)**

**PRESENT: Dr. VENKATA RAMAKRISHNA BADARINATH NANDULA – MEMBER (J)
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 17.11.2023 AT 12:30 P.M.**

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP/180/241/AMR/2019		241	Kandimalla Gowri Raju Rajeswari & another Vs Green Thumb Agro Pvt Ltd & 8 others

ORDER

Mr. Niranjana S. Rao, Ld. Counsel for the Petitioner and Ravi S. Sr. Ld. Counsel for the R1 along with the counsel and record Sri. Ramesh Babu and Mr. Bhupesh for R1 and Mr. G.P. Yashvardhan for R7 and R8 and Ms.D. Kiranmayee, Ld. Proxy Counsel for the Respondent 2, 3, 4 & 6. We have heard the submissions of Sr. Counsel for R1. At request, for hearing the Respondents, list the matter on 04.12.2023.

Sd/-
MEMBER JUDICIAL

Venkatesh (Steno)